GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1318 ANSWERED ON:28.07.2015 Death of Prisoners in Jail

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether incidents of deaths/unnatural deaths of prisoners are on the rise in the Central and other jails in the country;
- (b) if so, the total number of such cases reported separately, responsible officials arrested and the action taken against them during each of the last three years and the current year, State-wise;
- (c) whether the Government has conducted any investigations to find out the factors responsible for such deaths in jails;
- (d) if so, the details and the outcomethereof;
- (e) whether the Supreme Court has expressed concern regarding the deaths/unnatural deaths in various jails and if so, the details thereof along with the actiontaken by the Government in this regard; and
- (f) the other corrective steps taken by the Government to check such cases infuture?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (f) As per data compiled by National Crime Records Bureau (NCRB) at the end of 2011, 2012 and 2013, a State/UT wise statement showing number of natural and unnatural deaths of inmates in various jails of country is enclosed at Annexure.

"Prisons" is a State subject as per entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments.
